

IN THE HIGH COURT OF
ORISSA, CUTTACK

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Report on :28-05-2025

Date : 28.05.2025

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	44478/2025	28.05.2025	BLAPL-4507/2025	AMLAN SHAKTI PAUL	C.O.		Order Dtd. 2025-05-16	BAIL-1	(Seat No-15)
2	44479/2025	28.05.2025	ABLAPL-673/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-05-15		(Seat No-15)
3	44481/2025	28.05.2025	BLAPL-4895/2025	A.K.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-05-16	BAIL-1	(Seat No-3)
4	44482/2025	28.05.2025	BLAPL-3344/2025	SARAT DASH	C.O.	COURT NO. 17	Order Dtd. 2025-05-05		(Seat No-3)
5	44496/2025	28.05.2025	BLAPL-3687/2025	DP DASH	C.O.	COURT NO. 17	Order Dtd. 2025-05-09		(Seat No-3)
6	44498/2025	28.05.2025	BLAPL-3705/2025	DP DASH	C.O.	COURT NO. 17	Order Dtd. 2025-05-09	BAIL-2	(Seat No-12)
7	44500/2025	28.05.2025	BLAPL-4200/2025	HK DASH	C.O.	COURT NO. 17	Order Dtd. 2025-05-16	BAIL-1	(Seat No-15)
8	44501/2025	28.05.2025	BLAPL-2206/2025	PK BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-05-14		(Seat No-15)
9	44503/2025	28.05.2025	BLAPL-2099/2025	MK MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2025-05-09		(Seat No-15)
10	44504/2025	28.05.2025	BLAPL-2091/2025	MK MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2025-05-09		(Seat No-15)

11	44506/2025	28.05.2025	BLAPL-2069/2025	MK MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-05-09	BAIL-1	(Seat No-3)
12	44508/2025	28.05.2025	BLAPL-2067/2025	MK MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-05-09	BAIL-1	(Seat No-13)
13	44509/2025	28.05.2025	BLAPL-3676/2025	PK JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-05-09	BAIL-1	(Seat No-2)
14	44512/2025	28.05.2025	BLAPL-3601/2025	S PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-05-09		(Seat No-2)
15	44518/2025	28.05.2025	CRLREV-483/2024	P K PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-05-15		(Seat No-2)
16	44525/2025	28.05.2025	WP (C) - 13391/2025	B P TANGA	C.O.	COURT NO. 6	Order Dtd. 2025-06-19	WRIT BRANCH-5	(Seat No-20)
17	44526/2025	28.05.2025	BLAPL-3710/2025	BB ROUT	C.O.	COURT NO. 6	Order Dtd. 2025-05-09		(Seat No-20)
18	44527/2025	28.05.2025	MACA-612/2019	S SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-05-08	MISC. APPEAL SEC.	(Seat No-1)
19	44529/2025	28.05.2025	MACA-612/2019	S K SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-05-08	MISC. APPEAL SEC.	(Seat No-1)
20	44531/2025	28.05.2025	WP (C) - 15106/2025	P L MISHRA	C.O.	COURT NO. 25	Order Dtd. 9999-12-31		(Seat No-1)
21	44533/2025	28.05.2025	WP (C) - 15099/2025	D K JENA	C.O.	COURT NO. 25	Order Dtd. 2025-06-23	WRIT BRANCH-8	(Seat No-39)
22	44534/2025	28.05.2025	WP (C) - 14917/2025	B DAS	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
23	44535/2025	28.05.2025	WP (C) - 14972/2025	B DAS	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-1	(Seat No-3)
24	44536/2025	28.05.2025	BLAPL-2393/2025	SIDHARTHA MISHRA	C.O.	COURT NO. 25	Order Dtd. 2025-05-	BAIL-2	(Seat No-18)

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25	44537/2025	28.05.2025	WP (C) - 14501/2025	B DAS	C.O.	COURT NO. 25	Order Dtd. 9999-12- 31	WRIT BRANCH-6	(Seat No- 25)
26	44538/2025	28.05.2025	BLAPL- 5247/2025	B DAS	C.O.	COURT NO. 25	Order Dtd. 2025-05- 23		(Seat No- 25)
27	44539/2025	28.05.2025	WP (C) - 15109/2025	S K BEHERA	C.O.	COURT NO. 25	Order Dtd. 9999-12- 31	WRIT BRANCH-1	(Seat No-1)
28	44540/2025	28.05.2025	WP (C) - 14784/2025	DR. PURUSOTTAM CHULI	C.O.	COURT NO. 25	Order Dtd. 2025-05- 23	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 109)
29	44541/2025	28.05.2025	WP (C) - 13536/2025	S DAS	C.O.	COURT NO. 25	Order Dtd. 2025-05- 16	WRIT BRANCH-7	(Seat No- 44)
30	44542/2025	28.05.2025	WP (C) - 15050/2025	P K JENA	C.O.	COURT NO. 25	Order Dtd. 9999-12- 31		(Seat No- 44)
31	44543/2025	28.05.2025	WP (C) - 15060/2025	P BEHERA	C.O.	COURT NO. 20	Order Dtd. 2025-06- 30		(Seat No- 44)
32	44544/2025	28.05.2025	BLAPL- 3369/2025	PK MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2025-05- 06		(Seat No- 44)
33	44545/2025	28.05.2025	WP (C) - 15110/2025	S K SAHOO	C.O.	COURT NO. 20	Order Dtd. 9999-12- 31	WRIT BRANCH-3	(Seat No- 28)
34	44546/2025	28.05.2025	WP (C) - 15110/2025	D K SAHOO	C.O.	COURT NO. 20	Order Dtd. 9999-12- 31	WRIT BRANCH-3	(Seat No- 28)
35	44547/2025	28.05.2025	WP (C) - 15111/2025	P K JENA	C.O.	COURT NO. 20	Order Dtd. 2025-07- 07	WRIT BRANCH-2	(Seat No-6)
36	44548/2025	28.05.2025	WP (C) - 15101/2025	S K BEHERA	C.O.	COURT NO. 20	Order Dtd. 2025-05- 27	WRIT BRANCH-8	(Seat No- 39)
37	44549/2025	28.05.2025	WP (C) - 14203/2025	D SAMAL	C.O.	COURT NO. 20	Order Dtd. 2025-07- 14	WRIT BRANCH-5	(Seat No- 47)
38	44550/2025	28.05.2025	BLAPL- 3368/2025	PK MOHANTY	C.O.	COURT NO.	Order Dtd.		(Seat No-

						20	2025-05-06		47)
39	44551/2025	28.05.2025	WP (C) - 15104/2025	S K BEHERA	C.O.	COURT NO. 20	Order Dtd. 2025-07-07	WRIT BRANCH-1	(Seat No-1)
40	44552/2025	28.05.2025	WP (C) - 15105/2025	S K BEHERA	C.O.	COURT NO. 20	Order Dtd. 2025-07-07	WRIT BRANCH-7	(Seat No-5)
41	44553/2025	28.05.2025	WP (C) - 15107/2025	S K BEHERA	C.O.	COURT NO. 20	Order Dtd. 2025-07-02		(Seat No-5)
42	44554/2025	28.05.2025	WP (C) - 14533/2025	D K SAHU	C.O.	COURT NO. 20	Order Dtd. 9999-12-31		(Seat No-5)
43	44555/2025	28.05.2025	WP (C) - 14533/2025	D K SAHU	C.O.	COURT NO. 20	Order Dtd. 9999-12-31		(Seat No-5)
44	44556/2025	28.05.2025	WP (C) - 14513/2025	S K SAHU	C.O.	COURT NO. 20	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Seat No-10)
45	44557/2025	28.05.2025	WP (C) - 15036/2025	B BEHERA	C.O.	COURT NO. 20	Order Dtd. 2025-06-17	WRIT BRANCH-1	(Seat No-1)
46	44558/2025	28.05.2025	WA-901/2025	K N SAHOO	C.O.	COURT NO. 20	Order Dtd. 2025-07-04		(Seat No-1)
47	44559/2025	28.05.2025	WA-901/2025	G ROUT	C.O.	COURT NO. 20	Order Dtd. 2025-07-04		(Seat No-1)
48	44560/2025	28.05.2025	BLAPL-3374/2025	PK PANI	C.O.	COURT NO. 20		BAIL-1	(Seat No-13)
49	44561/2025	28.05.2025	BLAPL-3381/2025	PK PANI	C.O.	COURT NO. 20	Order Dtd. 2025-05-06		(Seat No-13)
50	44562/2025	28.05.2025	BLAPL-3370/2025	T SAHOO	C.O.	COURT NO. 20	Order Dtd. 2025-05-06		(Seat No-13)
51	44566/2025	28.05.2025	BLAPL-3350/2025	T R DAS	C.O.	COURT NO. 20	Order Dtd. 2025-05-06		(Seat No-13)
52	44567/2025	28.05.2025	BLAPL-3582/2025	RASHMI RANJAN SINHA	C.O.	COURT NO.	Order Dtd.	BAIL-2	(Seat No-7)

						20	2025-05-09		
53	44568/2025	28.05.2025	BLAPL-5105/2025	T R DAS	C.O.	COURT NO. 20	Order Dtd. 2025-05-16		(Seat No-7)
54	44569/2025	28.05.2025	BLAPL-3384/2025	A DAS	C.O.	COURT NO. 20	Order Dtd. 2025-05-06		(Seat No-7)
55	44570/2025	28.05.2025	BLAPL-2568/2025	T R DAS	C.O.	COURT NO. 20	Order Dtd. 2025-05-16		(Seat No-7)
56	44571/2025	28.05.2025	BLAPL-2676/2025	BALARAM SINGH	C.O.	COURT NO. 20	Order Dtd. 2025-05-14		(Seat No-7)
57	44572/2025	28.05.2025	BLAPL-4911/2025	T R DAS	C.O.	COURT NO. 20	Order Dtd. 2025-05-16		(Seat No-7)
58	44573/2025	28.05.2025	BLAPL-4909/2025	T R DAS	C.O.	COURT NO. 20	Order Dtd. 2025-05-16		(Seat No-7)
59	44574/2025	28.05.2025	BLAPL-3375/2025	HK MALLICK	C.O.	COURT NO. 20			(Seat No-7)
60	44575/2025	28.05.2025	CRLA-609/2025	G JAYSINGH	C.O.	COURT NO. 17	Order Dtd. 2025-07-29		(Seat No-7)
61	44576/2025	28.05.2025	BLAPL-3376/2025	A. K. SRICHANDAN	C.O.	COURT NO. 17	Order Dtd. 2025-05-06		(Seat No-7)
62	44577/2025	28.05.2025	BLAPL-3373/2025	A. K. SRICHANDAN	C.O.	COURT NO. 17	Order Dtd. 2025-05-06		(Seat No-7)
63	44578/2025	28.05.2025	BLAPL-3717/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-05-09	BAIL-2	(Seat No-9)
64	44579/2025	28.05.2025	BLAPL-3700/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-05-09		(Seat No-9)
65	44580/2025	28.05.2025	BLAPL-3686/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-05-09	BAIL-2	(Seat No-10)
66	44581/2025	28.05.2025	BLAPL-3583/2025	B. N. SAHU	C.O.	COURT NO.	Order Dtd.	BAIL-1	(Seat No-

						17	2025-05-09		15)
67	44582/2025	28.05.2025	BLAPL-2261/2025	B. N. SAHU	C.O.	COURT NO. 17	Order Dtd. 2025-05-09		(Seat No-15)
68	44583/2025	28.05.2025	BLAPL-3718/2025	S. CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2025-05-09		(Seat No-15)
69	44584/2025	28.05.2025	BLAPL-3742/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-05-12		(Seat No-15)
70	44585/2025	28.05.2025	BLAPL-3695/2025	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-05-09	BAIL-2	(Seat No-9)
71	44587/2025	28.05.2025	BLAPL-3693/2025	P. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-05-09	BAIL-2	(Seat No-17)
72	44588/2025	28.05.2025	BLAPL-2385/2025	JYOTISH RANJAN DAS	C.O.	COURT NO. 17	Order Dtd. 2025-05-09		(Seat No-17)
73	44589/2025	28.05.2025	BLAPL-2401/2025	A. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-05-15		(Seat No-17)
74	44590/2025	28.05.2025	BLAPL-3571/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-05-08		(Seat No-17)
75	44591/2025	28.05.2025	BLAPL-2603/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-05-13	BAIL-1	(Seat No-14)
76	44592/2025	28.05.2025	BLAPL-1046/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-05-13		(Seat No-14)
77	44593/2025	28.05.2025	BLAPL-4327/2025	RK BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-05-12		(Seat No-14)
78	44594/2025	28.05.2025	BLAPL-4328/2025	RK BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-05-12		(Seat No-14)
79	44595/2025	28.05.2025	BLAPL-2402/2025	RK BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-05-15		(Seat No-14)
80	44596/2025	28.05.2025	BLAPL-	R SETHI	C.O.	COURT	Order		(Seat

			2304/2025			NO. 17	Dtd. 2025-05- 15		No- 14)
81	44597/2025	28.05.2025	BLAPL- 3668/2025	R SETHI	C.O.	COURT NO. 17	Order Dtd. 2025-05- 09		(Seat No- 14)
82	44598/2025	28.05.2025	BLAPL- 3816/2025	R SETHI	C.O.	COURT NO. 17	Order Dtd. 2025-05- 09		(Seat No- 14)
83	44599/2025	28.05.2025	WP (C) - 12320/2025	H. N. MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2025-06- 19	WRIT BRANCH-2	(Seat No-8)
84	44600/2025	28.05.2025	BLAPL- 2340/2025	SIDHARTHA MISHRA	C.O.	COURT NO. 6	Order Dtd. 2025-05- 09		(Seat No-8)
85	44601/2025	28.05.2025	BLAPL- 2220/2025	D SAMAL	C.O.	COURT NO. 6	Order Dtd. 2025-05- 15		(Seat No-8)
86	44603/2025	28.05.2025	BLAPL- 2198/2025	D SAMAL	C.O.	COURT NO. 6	Order Dtd. 2025-05- 15		(Seat No-8)
87	44604/2025	28.05.2025	BLAPL- 4858/2025	D SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-05- 15		(Seat No-8)
88	44605/2025	28.05.2025	BLAPL- 4859/2025	D SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-05- 15	BAIL-1	(Seat No-6)
89	44606/2025	28.05.2025	WP (C) - 14054/2025	K PARIDA	C.O.	COURT NO. 6	Order Dtd. 2025-05- 16	WRIT BRANCH-6	(Seat No- 24)
90	44607/2025	28.05.2025	WP (C) - 14058/2025	K PARIDA	C.O.	COURT NO. 6	Order Dtd. 2025-05- 16		(Seat No- 24)
91	44608/2025	28.05.2025	BLAPL- 742/2025	PC DAS	C.O.	COURT NO. 6	Order Dtd. 2025-05- 15		(Seat No- 24)
92	44609/2025	28.05.2025	WP (C) - 14912/2025	B DAS	C.O.	COURT NO. 6	Order Dtd. 2025-05- 27	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 116)
93	44610/2025	28.05.2025	WP (C) - 14508/2025	G JAYSINGH	C.O.	COURT NO. 6	Order Dtd. 2025-05- 27	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 103)

94	44611/2025	28.05.2025	FAO-5/2022	P K PANI	C.O.	COURT NO. 6	Order Dtd. 2025-05- 05	MISC. APPEAL SEC.	(Seat No-2)
95	44612/2025	28.05.2025	RVWPET- 154/2023	M DAS	C.O.	COURT NO. 6	Order Dtd. 2025-05- 16	CIVIL REVISION	(Seat No-5)
96	44613/2025	28.05.2025	BLAPL- 5000/2025	BIJAY KUMAR BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-05- 15	BAIL-2	(Seat No- 17)
97	44614/2025	28.05.2025	BLAPL- 4997/2025	B. K. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-05- 15	BAIL-2	(Seat No- 17)
98	44615/2025	28.05.2025	BLAPL- 4751/2025	R. K. SARANGI	C.O.	COURT NO. 6	Order Dtd. 2025-05- 15		(Seat No- 17)
99	44616/2025	28.05.2025	WP (C) - 14802/2025	P.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-05- 23		(Seat No- 17)
100	44617/2025	28.05.2025	WP (C) - 14839/2025	P.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-05- 23	WRIT BRANCH-6	(Seat No- 24)
101	44618/2025	28.05.2025	WP (C) - 13745/2025	P.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-05- 16		(Seat No- 24)
102	44619/2025	28.05.2025	WP (C) - 14804/2025	P.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-05- 23	WRIT BRANCH-6	(Seat No- 36)
103	44620/2025	28.05.2025	WP (C) - 13775/2025	P.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-05- 16		(Seat No- 36)
104	44621/2025	28.05.2025	ABLAPL- 4270/2025	J. PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-04- 21		(Seat No- 36)
105	44622/2025	28.05.2025	ABLAPL- 680/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-03- 26		(Seat No- 36)
106	44623/2025	28.05.2025	BLAPL- 5276/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-05- 27		(Seat No- 36)
107	44624/2025	28.05.2025	BLAPL- 2205/2025	P K PAL	C.O.	COURT NO. 17	Order Dtd. 2025-05-		(Seat No- 36)

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108	44625/2025	28.05.2025	BLAPL-4229/2025	D K JENA	C.O.	COURT NO. 17	Order Dtd. 2025-05-16	BAIL-2	(Seat No-8)
109	44626/2025	28.05.2025	BLAPL-2188/2025	S K SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2025-05-15		(Seat No-8)
110	44627/2025	28.05.2025	BLAPL-3689/2025	P K JENA	C.O.	COURT NO. 17	Order Dtd. 2025-05-09		(Seat No-8)
111	44628/2025	28.05.2025	BLAPL-3697/2025	P K JENA	C.O.	COURT NO. 17	Order Dtd. 2025-05-09	BAIL-2	(Seat No-10)
112	44630/2025	28.05.2025	BLAPL-2362/2025	SARADA NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-05-13	BAIL-1	(Seat No-4)
113	44631/2025	28.05.2025	BLAPL-3404/2025	S K BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-05-07	BAIL-2	(Seat No-16)
114	44632/2025	28.05.2025	BLAPL-4656/2025	B DAS	C.O.	COURT NO. 17	Order Dtd. 2025-05-14	BAIL-2	(Seat No-9)
115	44633/2025	28.05.2025	BLAPL-5280/2025	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-05-27		(Seat No-9)
116	44634/2025	28.05.2025	BLAPL-5312/2025	G JAYSINGH	C.O.	COURT NO. 17	Order Dtd. 2025-05-27		(Seat No-9)
117	44635/2025	28.05.2025	BLAPL-4111/2025	T R DAS	C.O.	COURT NO. 17			(Seat No-9)
118	44636/2025	28.05.2025	BLAPL-3675/2025	T R DAS	C.O.	COURT NO. 17	Order Dtd. 2025-05-09	BAIL-2	(Seat No-8)
119	44637/2025	28.05.2025	BLAPL-3685/2025	T R DAS	C.O.	COURT NO. 17	Order Dtd. 2025-05-09		(Seat No-8)
120	44638/2025	28.05.2025	BLAPL-812/2025	BP TANGA	C.O.	COURT NO. 17	Order Dtd. 2025-05-15		(Seat No-8)
121	44639/2025	28.05.2025	BLAPL-3725/2025	T R DAS	C.O.	COURT NO. 17	Order Dtd. 2025-05-		(Seat No-8)

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122	44640/2025	28.05.2025	BLAPL-3406/2025	BP TANGA	C.O.	COURT NO. 17	Order Dtd. 2025-05-07	BAIL-2	(Seat No-10)
123	44641/2025	28.05.2025	WP (C) - 15054/2025	P. K. MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2025-06-30		(Seat No-10)
124	44642/2025	28.05.2025	BLAPL-3410/2025	M. C. MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2025-05-07		(Seat No-10)
125	44643/2025	28.05.2025	WP (C) - 15046/2025	B. DAS	C.O.	COURT NO. 16	Order Dtd. 2025-05-27	WRIT BRANCH-1	(Seat No-1)
126	44644/2025	28.05.2025	BLAPL-4730/2025	DP DASH	C.O.	COURT NO. 16	Order Dtd. 2025-05-14	BAIL-2	(Seat No-11)
127	44645/2025	28.05.2025	BLAPL-5321/2025	G. SAHOO	C.O.	COURT NO. 16	Order Dtd. 2025-05-27		(Seat No-11)
128	44480/2025	28.05.2025	CRLA-609/2025	JAGABANDHU SAHU	GENERAL		Order Dtd. 2025-05-27		(Seat No-11)
129	44483/2025	28.05.2025	ABLAPL-5967/2025	DEBA KUMAR RATH	GENERAL		Entire Document	BAIL-2	(Seat No-12)
130	44484/2025	28.05.2025	WP (C) - 9307/2008	DEBA KUMAR RATH	GENERAL		Entire Brief		(Seat No-12)
131	44485/2025	28.05.2025	BLAPL-5312/2025	JAGABANDHU SAHU	GENERAL		Order Dtd. 2025-05-27		(Seat No-12)
132	44486/2025	28.05.2025	BLAPL-5235/2025	SAYAT KUMAR PUROHIT	GENERAL		Order Dtd. 2025-05-27	BAIL-1	(Seat No-14)
133	44487/2025	28.05.2025	BLAPL-2296/2025	AMRIT KUMAR DAS	GENERAL		Order Dtd. 2025-05-09	BAIL-2	(Seat No-16)
134	44488/2025	28.05.2025	ABLAPL-6029/2025	MANAS @ MANAS KUMAR SWAIN	GENERAL		Order Dtd. 2025-05-27		(Seat No-16)
135	44489/2025	28.05.2025	ABLAPL-5955/2025	APARESH BHOI	GENERAL		Order Dtd. 2025-05-27		(Seat No-16)

136	44528/2025	28.05.2025	ABLAPL-6034/2025	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2025-05-27		(Seat No-16)
137	44530/2025	28.05.2025	CRLREV-262/2025	DIPAK KUMAR SAHOO	GENERAL		Order Dtd. 2025-05-27		(Seat No-16)
138	44532/2025	28.05.2025	WP (C) - 21206/2022	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2024-04-19	WRIT BRANCH-8	(Seat No-29)
139	44586/2025	28.05.2025	ABLAPL-5686/2025	MAMATA SUNA	GENERAL		Order Dtd. 2025-05-20		(Seat No-29)
140	44602/2025	28.05.2025	MATA-315/2024	SOUMYA PRAKASH PARHI	GENERAL		Plaint		(Seat No-29)
141	44629/2025	28.05.2025	BLAPL-4761/2025	PREETAM MISHRA	GENERAL		Order Dtd. 2025-05-15		(Seat No-29)
142	44490/2025	28.05.2025	MACA-1229/2016	A MOHANTY	GENERAL			MISC. APPEAL SEC.	(Seat No-6)
143	44491/2025	28.05.2025	RSA-39/2020	B DAS	GENERAL			SECOND APPEAL	(Seat No-2)
144	44492/2025	28.05.2025	FAO-394/2019	A K BISWAL	GENERAL			MISC. APPEAL SEC.	(Seat No-9)
145	44493/2025	28.05.2025	FAO-394/2019	A K BISWAL	GENERAL			MISC. APPEAL SEC.	(Seat No-9)
146	44494/2025	28.05.2025	FAO-394/2019	A K BISWAL	GENERAL			MISC. APPEAL SEC.	(Seat No-9)
147	44495/2025	28.05.2025	WP (C) - 18932/2009	J R BISWAL	GENERAL				(Seat No-9)
148	44497/2025	28.05.2025	RSA-160/2008	R CHHOTRAY	GENERAL				(Seat No-9)
149	44499/2025	28.05.2025	CRLMC-1167/2022	S MOHANTY	GENERAL			CRIMINAL MISC	(Seat No-3)
150	44502/2025	28.05.2025	CRLMC-1261/2022	S MOHANTY	GENERAL			CRIMINAL MISC	(Seat No-6)
151	44505/2025	28.05.2025	RSA-160/2008	R R CHHOTRAY	GENERAL				(Seat No-6)
152	44507/2025	28.05.2025	WP (C) - 33637/2022	P K JENA	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
153	44510/2025	28.05.2025	MACA-443/2023	G R PATRA	GENERAL			MISC. APPEAL SEC.	(Seat No-7)

154	44511/2025	28.05.2025	CONTC-7258/2022	G R PATRA	GENERAL			CONTEMPT	(Seat No-6)
155	44513/2025	28.05.2025	CRLREV-770/2018	K P DAS	GENERAL			CRIMINAL REVISION	(Seat No-1)
156	44514/2025	28.05.2025	WP (C) - 2942/2025	S BISWAL	GENERAL			WRIT BRANCH-3	(Seat No-11)
157	44515/2025	28.05.2025	CRLMP-486/2025	P K MOHANTY	GENERAL				(Seat No-11)
158	44516/2025	28.05.2025	ABLAPL-5816/2025	K SAHOO	GENERAL				(Seat No-11)
159	44517/2025	28.05.2025	ABLAPL-5703/2025	P K MISHRA	GENERAL				(Seat No-11)
160	44519/2025	28.05.2025	WA-900/2025	A C JENA	GENERAL				(Seat No-11)
161	44520/2025	28.05.2025	BLAPL-11656/2024	T MISHRA	GENERAL				(Seat No-11)
162	44521/2025	28.05.2025	WP (C) - 31902/2024	S PATANAIAK	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
163	44522/2025	28.05.2025	CRLMP-1630/2024	P K NAYAK	GENERAL				(Seat No-106)
164	44523/2025	28.05.2025	WP (C) - 33217/2024	P K NAYAK	GENERAL			WRIT BRANCH-8	(Seat No-39)
165	44524/2025	28.05.2025	CONTC-129/2024	P K JENA	GENERAL				(Seat No-39)
166	44563/2025	28.05.2025	ABLAPL-8597/2018	K. C. TRIPATHY	GENERAL		Order Dtd. 2021-01-15	BAIL-1	(Seat No-4)
167	44564/2025	28.05.2025	BLAPL-4695/2025	PRAMOD JENA	GENERAL		Order Dtd. 2025-05-16	BAIL-2	(Seat No-11)
168	44565/2025	28.05.2025	BLAPL-2721/2025	P.R.SWAIN	GENERAL		Order Dtd. 2025-05-01	BAIL-1	(Seat No-4)

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